

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No.622
CP-152/241-242/ND/2023
IA/425/2023

IN THE MATTER OF:
Ms. Minu Subba

...APPLICANT

Vs

M/s. Subba Microsystem Ltd. and Ors.

...RESPONDENT

Section
U/s 241-242

Order delivered on 08.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Petitioner/Applicant :Mr. Ishan Berry, Adv

ORDER

Due to paucity of time, matter is adjourned to **11.07.2024.**

Sd/-
(Rahul Bhatnagar)
Member (T)